

17/12/90

(3)

Hon. Mr. Justice K. Math. VC.
Hon. Mr. K. Obayya, AM.

The applicant in person
is present. Sri Ashok
Mehra appearing on
behalf of respondents says
that he has received a
copy of the application of
the applicant for
permission to withdraw
the original application.

Sri V. K. Rao, the applicant
says ^{in person} that he does not
want to press for the
application any longer.

In the circumstances,
the petition is disposed
of as not pressed.

AM

AM

VC

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